

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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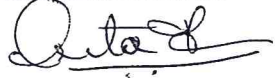
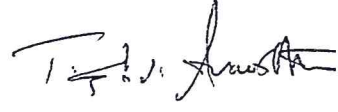
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/618/ (IB)/2017
NAME OF THE PETITIONER(S) : TRANS ASIAN SHIPPING SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITE & PROJECTS (I) LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① ANITA THOMAS	ADVOCATE for Petitioner	
② T. G. V. Aravindharam	Advocate for Respondent	

ORDER

Counsel representing both the parties are present. Heard both the sides. Order is reserved.

sel
K Anantha Padmanabha Swamy
Member (Judicial)